

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI
COMPANY APPEAL (AT) NO.182 OF 2019

In the matter of:

Thangam Metal Cans Pvt Ltd & Anr Appellant

Vs

R. Srinivasan & Ors Respondent

Mr. Shantanu Singh, Advocate for appellant.

Mr. Krishnendu Datta, Mr. Ravi Raghunath, Mr. P. Ramesh Kumar, Mr. Raghav Rajeev Menon and Mr Bhargav Thali, Advocates for Respondents.

With

COMPANY APPEAL (AT) NO.220 OF 2019

In the matter of:

Balaji Inimai Appellant

Vs

R. Srinivasan & Ors Respondent

Mr. Krishnendu Datta, Mr. Bhargav Thali and Mr Sougat Mishra, Advocates for appellant.

Mr. Ravi Raghunath, Mr. P. Ramesh Kumar and Mr. Raghav Rajeev Menon, Advocates for Respondents.

ORDER

08.09.2020- Heard learned counsel for the appellant. Both the parties are directed to file convenience compilation and written submissions not more than five pages with citations within 10 days. Let the matter be fixed on 23.9.2020.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

Bm/nn